COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ambuja Cement Ltd. ... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Ms. Anurshree Bardhan

Mr. Charles are American

Mr. Shubham Arya for R-1 to R-3

Mr. R.K.Mehta

Ms. Himanshi Andely for R-4

ORDER

Admit. Issue notice to the Respondents returnable on 10.08.2017. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1 to 3 and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Dasti, in addition, is permitted.

List the matter on <u>10.08.2017</u>. Tag to Appeal No. 282 of 2016.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson